THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) to (c) Department of Information Technology has initiated the process for laying down the framework for mobile governance for enabling e-Services through the mobile technology specially with regard to receipt of applications and tracking of service requests.

(d) To provide faster and more efficient payment of wages to those living in remote areas using mobile banking technology the Government of India had constituted an Inter Ministerial Group (IMG) for finalization of framework for financial service delivery using mobile phones. The IMG submitted its report in (IMG) for finalization of framework for financial service delivery using mobile phones. The IMG submitted its report in March, 2010 and the Committee of Secretaries (CoS) in its meeting held on 1st April, 2010 accepted the report and approved the framework detailed in the IMG report as the basis for delivering financial services using mobile technology. A monitoring group has also been setup to oversee the implementation of the IMG framework.

Under valuation of 2G spectrum

- 344. SHRI R.C. SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:
- (a) whether it is a fact that CAG in its latest report said that the Department has undervalued 2G spectrum;
 - (b) if so, the details thereof;
- (c) whether the Ministry is planning to reassess allotment of 2G spectrum through a market mechanism;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) and (b) DoT has not received any such report of Comptroller & Auditor General of India (CAG).

(c) to (e) TRAI has submitted its Recommendations dated 11.5.2010 on the "Spectrum Management and Licensing Framework" to the Government. Subsequently, on 18.05. 2010, TRAI has conveyed this department to await certain further recommendations in the matter regarding spectrum pricing and refarming. Thereafter, on 14.07.2010, the Government has constituted a Committee under the Chairmanship of Member (Technology), Telecom Commission to examine the recommendations of TRAL. The Committee shall submit its report on views of DoT on the aforesaid recommendations of TRAL.

Punishment to 2G spectrum scam culprits

†345. SHRI KALRAJ MISHRA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the attention of Government has been invited to the comment made by the Comptroller and Auditor General in which it has been stated that 2G spectrum scam have cost Government 1.40 lakh crore; and
- (b) the details thereof and whether Government would like to unveil this scam so that the culprits could be punished?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) DoT has not received any such Report of Comptroller & Auditor General of India (CAG).

(b) Does not arise in view of (a) above.

Direction to stop 3G mobile services

346. DR. K.P. RAMALINGAM: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Ministry of Home Affairs has asked the DoT to direct service providers to stop the operations of all 3G mobile services across the country particularly in J and K till the infrastructure to enable full tapping of lines is put in place;
- (b) if so, the details thereof and whether only BSNL and MTNL offer 3G services currently and private players to launch 3G by the end of this year or early 2011 whereas the infrastructure is not placed to intercept video calls;
 - (c) if so, the details thereof; and
 - (d) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) Yes, Sir.

[†]Original notice of the question was received in Hindi.